CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 14/01/2019

O.A./260/406/2013 BURSU DEOGAM

-V/S-

M/O RAILWAYS

ITEM NO:48

FOR APPLICANTS(S) Adv.: Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal	
	It is submitted by Ld. Counsel for both the sides that the relief has been allowed to the applicant. Ld. Counsel for the applicant does not want to press the O.A. Accordingly, the O.A. is disposed of as not pressed.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)